

(व्यवधान)

अध्यक्ष महोदय : मैं एक काम कर सकता हूँ, मिनिस्टर से स्टेटमेंट दिलवा दूँ ।

PROF. MADHU DANDAVATE (Rajapur) : Discarding the entire opposition is not good; do not conduct it that way; discarding the entire opposition is not good; do not try to rub us on the wrong side.

(Interruptions)

अध्यक्ष महोदय : मिनिस्टर से स्टेटमेंट दिलवा दूँ ?

श्री अटल बिहारी वाजपेयी : पहले हमको इश्यूज़ फ्रेम करने दीजिये ।

अध्यक्ष महोदय : यह नहीं हो सकता ।

श्री अटल बिहारी वाजपेयी : यह कैसे नहीं हो सकता ?

(व्यवधान)

अध्यक्ष महोदय : कभी नहीं हो सकता ।...

मेरे को किसी को रोकना नहीं, कोई सबै-जक्ट दबाना नहीं, कानून के बाहर जाना नहीं । रूल जब तक चलायेंगे, चलेंगे । आपके कहने से नहीं चलेंगे ।

I am clear in my mind.

न आपके दबाने से दबूंगा, न इनके दबाने से दबूंगा । ना ये दबा सकते हैं ना आप दबा सकते हैं ।

(व्यवधान)

12.44 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha at its sitting held on the 25th August, 1983, agreed without any amendment to the Emigration Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 12th August, 1983.”

(व्यवधान)

अध्यक्ष महोदय : मैं स्टेटमेंट दिलवा सकता हूँ अगर आप कहें तो ?

श्री अटल बिहारी वाजपेयी : हमको अपनी बात तो कहने दीजिये ।

अध्यक्ष महोदय : बाद में हीगी । यह नहीं हो सकता ।

श्री अटल बिहारी वाजपेयी : यह कैसे नहीं हो सकता ?

अध्यक्ष महोदय : मैं कानून तोड़ने के लिए इस कुर्सी पर बैठने के लिए तैयार नहीं ।

Shri K.P. Tewari.

(Interruptions)

12.45 hrs.

COMMITTEE ON PETITIONS

Fourteenth Report and Minutes

SHRI KRISHNA PRAKASH TEWARI (Allahabad) : I beg to present the following Report and Minutes of the Committee on Petitions :-

(1) Fourteenth Report (Hindi and English versions).

(Shri Krishna Prakash Tewari)

(2) Minutes of the Forty-Seventh and Forty-ninth Sittings (Hindi and English versions).

PROF. MADHU DANDAVATE (Rajapur): We do not want you to violate the rules. Within the framework of the rules the matter can be taken up.

MR. SPEAKER: It needs time. I cannot do it. I am helpless. I cannot do it.

Mr. Sunil Maitra.

12.46 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and sixty-first and Hundred and sixty-seventh Reports

SHRI SUNIL MAITRA (Calcutta North East): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Hundred and sixty-first Report relating to Ministry of Health and Family Welfare—National Malaria Eradication Programme.

(2) Hundred and sixty-seventh Report relating to Ministry of Railways (Railway Board)—Utilisation of Locomotives.

MR. SPEAKER: Shri R.S. Sparrow.

COMMITTEE ON SUBORDINATE LEGISLATION

Twentieth Report

SHRI R.S. SPARROW (Jullundur): I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON GOVERNMENT ASSURANCES

Sixth Report

SHRI SONTOSH MOHAN DEV (Silchar): I beg to present the sixth Report (Hindi and English versions) of the Committee on Government Assurances.

SHRI RATANSINH RAJDA (Bombay South): May I have your permission to make a submission?

(Interruptions)

RAILWAY CONVENTION COMMITTEE

Ninth Report

SHRI D.L. BAITHA (Araria): I beg to present the Ninth Report (Hindi and English versions) of the Railway Convention Committee on "Cost of Operation of Railways (Staff and Fuel Cost)".

अध्यक्ष महोदय: कोई फर्क नहीं पड़ता है। पांच साल में कोई झगड़ा नहीं दिखाई दिया तो दो दिन में भी कुछ नहीं होगा।

SHRI RATAN SINH RAJDA (Bombay South): Let the House be extended by two to three days.

(Interruptions)

MR. SPEAKER: I can allow only one by one.

(Interruptions)

MR. SPEAKER: I will get it discussed. That is my promise.

(Interruptions)

MR. SPEAKER: I will get it discussed in the House. That is my promise.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): When are you going to do it?

MR. SPEAKER: When the next session comes, on the first day.